

COURT-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. No. 96 /2014

Present: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th September, 2016, 10.30 A.M

Name of the Company	Arun Kumar Bhuwalka -Versus- Arya Estate Management Pvt. Ltd. & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr. Ratnankar Banerji, Bar at Law
Sr. Advocate
2. Mr. D. N. Sharma, Advocate
3. Ms. Swapna Choudhary, Advocate
4. S. M. Gupta, F.C.S.

Petitioner

Gupta
6/9/16

1. P. ATITA PARAN BISHWAK, ADV
2. KULVIR MACHHI, ADV

R-589

Adv
6/9/16

1. A. K. Upadhyay

A 2,384

Adv
6/9/16

ORDER

The Ld. Lawyer on behalf of the petitioner as well as the respondent is present.

The petitioner has filed an application for withdrawal of CP No. 96/2014 as they no longer wish to pursue the case.

R.O.

Heard, the prayer is allowed.

CP No. 96/2014 stands dismissed on withdrawal, with no costs.

Earlier orders, if any, passed in the matter stand vacated.

Sd -

MANORAMA KUMARI
MEMBER(J)